GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1471

TO BE ANSWERED ON THE 9^{TH} DECEMBER, 2025/ AGRAHAYANA 18, 1947 (SAKA)

CONSTRUCTION OF INTEGRATED CHECK POSTS

1471. SHRI JAGANNATH SARKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been delay on the part of the Government of West Bengal in handing over land to the Union Government for the construction of Integrated Check Posts (ICPs) at Ghojadanga, Fulbari, Hili and Mahadipur;
- (b) if so, the details and reasons for the delay;
- (c) the steps taken by the Union Government to expedite land acquisition and ensure timely transfer of land for these ICPs; and
- (d) the time by which the commencement of construction work at these four ICPs once land acquisition is complete?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): After Cabinet Committee's approval in 2018, Central Government has been pursuing the matter vigorously with State Government of West Bengal for allocation of requisite lands for 07 ICPs including at Ghojadanga, Fulbari, Hili and Mahadipur. The State Government of West Bengal has accorded approval for land acquisition for setting up the 07 ICPs only on 21.11.2023. Consequent to the approval, Central Government has made the requisite payment to State

Government of West Bengal towards cost of the land in the same financial year 2023-24 and thereafter pursuing the matter continuously for handing over the land for the stated ICPs namely Ghojadanga, Fulbari, Hili and Mahadipur. Land acquisition process is at different stages in respect of these 04 ICPs.

Establishment of ICPs involves multiple stages including pre-feasibility study, land acquisition, preparation of DPR/DER, feasibility study, approvals, tendering etc. which vary depending on location, norms and pre-requisites.
